

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 3rd October, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 356/2013	S.K. Goyal Vs Chairperson, CPCB & Ors.	Mr. S.K. Goyal, in person Ms. Alpana Poddar, Adv. for CPCB Mr. Vikas Malhotra, Adv. for R – 2 Ms. Panchajanya Batra Singh, Adv. Mr. Om Prakash, Adv. for R – 3 Mr. B.V. Niren, Adv. for R – 4 Mr. B.S. Shukla, Adv. for R - 5
2.	Original Application No. 87/2015	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Suryanarayan Singh, AAG for R-3 Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for R – 4 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for UPCB Ms. Malavika Rajkotia, Adv. for IAPRO Mr. Rudra Chatterjee, Adv. Mr. Rituraj Biswas, Adv.
3.	Original Application No. 356/2016 (Earlier Appeal No. 48(T _{HC})/2012)	Puran Chand & Anr. Vs State of H.P. & Ors.	Dr. S. P. Vasudeva, Principal CCF (Hoff), H.P. & Chairman of the Committee Mr. Suryanarayana Singh, Sr. AAG Mrs. D. Bharathi Reddy, Adv.
4.	Original Application No. 514/2016 (M.A. No. 1042/2016) (Earlier O.A.No.414/2016)	M/s Baba Ram Dev Stone Crusher Vs. Central Pollution Control Board	Mr. S. A. Zaidi, Adv. Compliance Report filed by Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Rajkumar, Adv.
FOR ADMISSION			
5.	Original Application No. 538/2016 (M.A. No. 1020/2016 & M.A. No. 1021/2016)	Suresh Chandra Yadav Vs. Central Pollution Control Board & Ors.	Mr. Arun Sharma, Adv. for Applicant
6.	M.A. No. 1036/2016 IN O.A. No. 393/2016 (Earlier O.A.No.118/16 (SZ))	K. N. Somashekar Vs. The State of Karnataka & Ors.	Mr. Prince Isac & Bhavya A.C., Advs. for Applicant in M.A.
AFTER NOTICE			
7.	Original Application No. 452/2016	RELA Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant

FOR COMPLETION OF PLEADINGS			
8.	Appeal No. 48/2016 (M.A. No. 830/2016 & M.A. No. 831/2016)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv.
9.	Original Application No. 170/2016 (M.A. No. 446/2016)	Phirey Ram Prajapati Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 6 Mr. Pradeep Misra, Adv. for R-7 Ms. Seema Rewal Issar, Adv. for NHAI Mr. Balendu Shekhar, Adv. for MoEF
10.	Original Application No. 208/2016 (M.A. No. 403/2016)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 4 Mr. Vishwendra Verma, Adv. for R-5
11.	Original Application No. 449/2016	Delhi Hotel & Restaurant Owner's Association Vs. Ministry of Environment Forest & Climate Change & Ors.	Mr. I. K. Kapila & Mr. Ajay Kumar Singh, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 & 4
12.	Original Application No. 454/2016	Jagat Ram Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Suryanarayan Singh, Sr. AAG
FOR HEARING			
13.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao, Adv. for R-4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT
14.	Original Application No. 454/2015 (M.A. No. 1045/2015)	Anand Arya Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 3 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. D. Rajeshwar Rao, Adv. Mr. Jogy Scaria, Adv. Ms. Priyanaka Sinha, Adv. for Jharkhand Mr. Sapam Biswajit, Adv. for Manipur Mr. Abhimanyu Garg, Adv. Mr. Edward Belho, Adv. Ms. Elix Gangmei, Adv.
15.	Appeal No. 8/2014 (M.A. No. 112/2014)	Akhil Bhartiya Jeev Raksha Bishnoi Sabha (Regd.) & Ors. Vs. Union of India & Ors.	Mr. M.C. Mehta, Sr. Adv. with Mr. Rahul Shukla & Ms. Katyayni, Advs. for Appellant Ms. Deep Shikha Bharti, Adv. for R – 1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-3 & 4 Mr. Faisal Sherwani, Adv. for R - 5
16.	Original Application No. 525/2014	Ganga Action Parivar Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R–1 to 4 Mr. B. Yadav, AG for R-5 to 8 Mr. Mukul Singh, Adv. for R – 9 Mr. A. K. Prasad, Adv. for R – 10 to 15 Mr. Raj Kumar, Adv. for R – 16 Mr. B. V. Niren, Adv. for CGWA

17.	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014, M.A No. 304/2014 & M.A No. 305/2014)	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit Khemka, Adv. for Applicant Mr. Mukul Singh, Adv. for R - 1 Mr. Abhishek Yadav , Adv. for R – 2 to 4 & 8 Mr. D. Rajeshwar Rao, Adv. for R – 3 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Sanjiv K. Saxena, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawala, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Dr. Dinesh Dwivedi, Sr. Adv. with Mr. Krishnam Mishra, Adv. for R-18,19&23-47 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 &35 Mr. Amit Sethi, Adv. Mr. Harish Pandey, Adv. Mr. Kailash Pandey, Adv. Mr. B.P. Aggarwal, Adv. for R – 54 Mr. Raman Yadav, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Gaurav Bhatia & Mr. Utkarsh Jaiswal, Adv. for NOIDA
CASES OF COURT NO. 2			
FOR DIRECTION			
18.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Ms. Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for TN & TNPCB
AFTER NOTICE			
19.	Execution Application No. 27/2016 IN O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Mr. Raman Yadav, Adv. for GDA
20.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H. C. Kharbanda, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for-R1
FOR COMPLETION OF PLEADINGS			
21.	Original Application No. 256/2016	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. S. A. Zaidi, Adv. (Court Commissioner)
FOR HEARING			
22.	Original Application No. 29 (T _{HC})/2014 (CRLMP No. 963/2012)	Om Prakash Vs State of Rajasthan & Ors.	Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6 Mr. Shiv Mangal Sharma, AAG with Mr. Ankit, Adv. for State of Rajasthan

23.	M.A.No.258/2015, M.A.No.930/2016, M.A.No.931/2016, M.A.No.985/2016 & M.A.No.1024/2016 in Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Advs. for R-1, 2 4 & 6 Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. for Applicant in M.A. No. 985/2016
24.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Advs. for Applicant Mr. Sudhir Kulshreshtha, Adv. for R-1 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4
25.	Original Application No. 100/2016 (M.A. No. 194/2016, M.A. No. 546/2016 & M.A. No. 803/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4
26.	Original Application No. 301/2016 (M.A. No. 888/2016)	Shailesh Singh Vs. M/s C. L. Gupta Exports Pvt. Ltd. & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh for Applicant Mr. S. A. Zaidi, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2 Mr. Rajkumar, Adv. with Ms. Niti Choudhary, LA for CPCB Mr. B. V. Niren, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-5
27.	Original Application No. 326/2016 (M.A No. 608/2016)	Rahul Chauhan Vs State of Haryana & Ors.	Mr. Tarun Verma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4
28.	Original Application No. 395/2016	M/s SLG Bright Wires Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for UEPPCB Mr. B. V. Niren, Adv. for CGWA

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